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KOLKATA BENCH, KOLKATA

O.A/350/1712/2018

Date of Order: 12.09.2019

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Ajay Kumar Rai, son of Late Biswanath Rai, working as Senior Section Engineer (Works), South Eastern Railway Ranchi, residing at C/o Sri Nawal Baraik, at Upper Chutia (Near Indira Gandhi Chowk), P.O Krishnapuri, P.S Chutia, Dist. – Ranchi, Pin 834011.

--Applicant

Versus

1. Union of India, service through the General Manager, South Eastern Railway, Garden Reach, Kolkata 700043.
2. Principal Chief Personnel Officer, South Eastern Railway, Garden Reach, Kolkata 700043.
3. Sr. Personnel Officer (Engg./H/O), South Eastern Railway, Garden Reach, Kolkata 700043.
4. Sr. Divisional Personnel Officer, South Eastern Railway, DRM-Office Hatia, Ranchi – 834003.

--Respondents

For The Applicant(s): Mr. A. Chakraborty, counsel
Ms. P. Mondal, counsel

For The Respondent(s): Ms. D. Ghosh Dastidar, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsels for both sides.

2. Ld. counsel for the applicant submits that the applicant has been promoted to the post of Assistant Engineer during the pendency of the O.A, which is corroborated by the submission of the respondents.
3. Accordingly, the O.A is disposed of as infructuous with the consent of both the parties. No costs.


 (Bidisha Banerjee)
 Member (J)

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